

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P.No. 6 of 2014 in
Appeal No. 44 of 2013**

Dated : 14th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Bangalore Electricity Supply Complanly Ltd. ...Review Petitioner
Versus
Shamanpur Sugar Ltd. & Ors. ... Respondent(s)**

Counsel for the Review Petitioner (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on 10.03.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **10.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr